

**Central Administrative Tribunal
Madras Bench**

OA 310/00876/2018

Dated Tuesday the 10th day of July Two Thousand Eighteen

P R E S E N T

Hon'ble Mr. R.Ramanujam, Member(A)

P. Rajan
4-A/3, Andavar Nagar IV Street
Kodambakkam
Chennai 600 024. .. Applicant

By Advocate **M/s. Jayanthi Sekar**

Vs.

1. Union of India, represented by
Under Secretary, Estt. XI
CWC, Sewa Bhawan, R.K. Puram
New Delhi 110066.
2. The Superintending Engineer
Central Water Commission
Cauvery & Southern Rivers Circle
Jalasauda 2nd Floor
Jalahalli Post Office
Bengaluru 560 013.
3. The Executive Engineer
Hydrology Division/Central Water Commission
“Neer Valam”, R-81, TNHB Colony
West Velachery, Chennai 600 042. .. Respondents

ORAL ORDER

Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

The applicant has filed this OA seeking the following relief:-

“i. Restore the seniority of the applicant to 10th position of the seniority list dt. 01.01.2017 (next to Mr. Sunil Chauhan)

ii. Award the concomitant service and monetary benefits which arise on account of the restoration of the seniority of the applicant with costs and to pass such further or other orders as this Tribunal may deem fit and proper in the circumstances of the case”

2. When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw the OA with liberty to file a fresh application. She has made an endorsement to this effect in the records.

3. In view of the above, permission is granted to withdraw the OA with liberty to file a fresh application, if so advised. OA is dismissed as withdrawn at the admission stage.

(R.Ramanujam)
Member(A)
10.07.2018

AS